

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 1217/2020- 60(5) IA 3554/2022 IA 272/2020 In MA
1037/2018 IA 1448/2022 IA 1582/2020 Company Appeal
/2/2023 IN CP(IB) 1832/MB/2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - IA 272/2020Abhijit Guhathakurta.

IA 1217/2020 Abhijit Guhathakurtha
V/s
Royale Partners Investment Fund Limited

IA 3354/2022 Mr. Abhijit Guhathakurta

IA 1448/2022 Abhijit Guhathakurta

IA 1582/2020 Abhijit Guhathakurtha

**Company Appeal /2/2023Employee State
Insurance Corporation Esic Regional Office
Chennai**

V/s.
**Liquidator of Epc Constructions
India Ltd.**

IN THE MATTER OF
IDBI Bank Limited...Petitioner

V/s
EPC Constructions India Limited Ltd.

APPEARANCES: -

FOR THE APPLICANT

: Company Appeal/2/2023 - Adv. Jay Vora
for the Applicant

for the Liquidator - Mr. Aditya Vikram
Singh, Adv and Ms. Megha Rana, Adv

FOR THE RESPONDENT

: IA 272/2020 – Adv. Shyam Kapadia a/w
Adv. Vikrant Zunjarrao and Adv. Sagar
Vichare i/b Zunjarrao & Co.

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Section: 60(5) Sec 49(2) Sec 42 Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

The matter is taken up through Virtual Hearing (VC).

At the request of the Counsel for both the sides, list the matter for hearing on **27.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Aarti

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)